

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE:
CENTRAL DISTRICT: DELHI

ORDER

In partial modification of Duty Roster bearing No. 845/916/JM/Central/SS/DR/2024 dated 23.01.2025 for the month of February-2024 it is hereby ordered that Ld. Judicial Magistrates First Class Central District mentioned hereunder shall work as Duty Magistrate on the dates mentioned against their names. Rest of conditions shall remain unchanged.

Sl No.	Name of Ld. Judicial Magistrates First Class.	Day of duty
1	Ms. Neha Goel, JMFC R/o Flat No. 10 Sukhdham Apartment, Sector-9, Rohini, Delhi (In place of Sh. Karanbir Singh, JMFC)	01.02.2025
2	Ms. Manya, JMFC R/o Flat No. 145/146, Pocket 1, 27, Sector 3, Rohini, Delhi (In place of Ms. Shaina Goyal, JMFC)	11.02.2025
3	Ms. Shaina Goyal, JMFC R/o A/7, Pushpanjali Enclave, Pitampura, Delhi (In place of Sh. Manya, JMFC)	12.02.2025
4	Sh. Karanbir Singh, JMFC R/o 160-161, C-7, Sector 8, Third Floor, Rohini, Delhi (Ms. Neha Goel, JMFC)	13.02.2025
5	Ms. Payal Singal, JMFC R/o 1673, Neelkanth Apartments, Sector-13, Rohini, Delhi (In place of Ms. Gita, JMFC)	18.02.2025
6	Ms. Gita, JMFC R/o Flat No. 2099, Type-V, Delhi Admn. Flats Gulabi Bagh, Delhi (In place of Ms. Payal Singal, JMFC)	26.02.2025

Further the Residential of Sh. Vaibhav Garg, JMFC Central, THC be also read as Flat No. 415 Tower SEMA, Shipra Srishti, Aninsa Khand-I, Indrapuram, UP-201014

(ABHISHEK KUMAR)
CHIEF JUDICIAL MAGISTRATE
CENTRAL DISTRICT, THC DELHI

No. 1172-99/CJM/Central/SS/DR/2025

Dated 30.01.2025

Copy forwarded for information to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
02. (Through Ld. Principal District & Sessions Judge (HQs), Delhi)
03. The Ld. Principal District & Sessions Judge (HQs), Delhi
04. The Ld. Officer in-Charge, Pool Car, THC, Delhi
05. The Ld. CJMs, all Districts, Delhi/New Delhi
06. The Ld. Secretary, DLSA, Central District, THC, Delhi
07. The Ld. Administrative Civil Judge, Central District, Delhi
08. The Ld. ACJMs/JMs, 1st Class, Central District, THC and Railway Courts, Delhi
09. The Ld. Principal Magistrates, JJB-I, II & III, Delhi/New Delhi
10. The Director, Prosecution, THC, Delhi
11. The Commissioner of Police and DCsP, North, Central and West District
12. The I/G (Prison), Tihar Jail, Delhi/New Delhi
13. The Secretaries, Bar Association, THC/PHC/KKD/Rohini/Dwarka & Saket Courts
14. The Nazarat Branch/Filing Section, Central District, THC, Delhi
15. The AO (J), Computer Branch, Central District, Delhi
16. The Care Taking Branch, THC, Delhi
17. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/ Lock-Up Incharge, THC, Delhi
18. For uploading on Central Web-site Committee through LAYER
19. The Video Conferencing Room, THC, Delhi
20. The Cash Branch, THC, Delhi
21. Reader to CJM, Central District, Delhi
22. The Dealing assistant (Leave), Judicial Branch and Admn. Branch-I, II & III, Central THC
23. The Guard File

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